CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 418/GT/2020

Coram: Shri P. K. Pujari, Chairperson Shri I. S. Jha, Member Shri Pravas Kumar Singh, Member

Date of Order: 8th February, 2022

In the matter of:

Corrigendum to the order dated 24.1.2022 in Petition No. 418/GT/2020.

In the matter of

Petition for approval of tariff of Simhadri Super Thermal Power Station Stage-II (1000 MW) for the period from 1.4.2019 to 31.3.2024

And

In the matter of:

NTPC Limited, NTPC Bhawan, Core-7, Scope Complex, 7, Institutional Area, Lodhi Road New Delhi-110003

.....Petitioner

Vs

- AP Eastern Power Distribution Company Limited, Corporate Office, P&T Colony, Seethammadhara, Visakhapatnam – 530 013 (AP)
- AP Southern Power Distribution Company Limited, Corporate Office, Back side, Srinivasa Kalyana Mandapam, Tiruchhanur Road, Kesavayana Gunta, Tirupathi – 517 503 (AP)
- Telangana State Northern Power Distribution Company Limited, H.No. 2-5-31/2, Vidyut Bhavan, Nakkalagutta, Hanamkonda, Warangal – 506 001 (AP)
- Telangana State Southern Power Distribution Company Limited, Mint Compound, Corporate Office, Hyderabad – 500 063 (AP)
- 5. Tamil Nadu Generation & Distribution Corporation Limited, 144, Anna Salai, Chennai 600 002

- Bangalore Electricity Supply Company Limited, Krishna Rajendra Circle, Bangalore - 560 009
- Mangalore Electricity Supply Company Limited, MESCOM Bhavan, Corporate Office, Bejai, Kavoor cross road, Mangaluru-575004, Karnataka
- Chamundeshwari Electricity Supply Corporation Limited, Corporate Office, No. 29, Vijayanagar, 2nd stage, Hinkal, Mysore – 570 017
- Gulbarga Electricity Supply Company Limited, Main road, Gulbarga – 585 102, Karnataka
- 10. Hubli Electricity Supply Company Limited, Corporate office, P.B.Road, Navanagar Hubli – 580 025
- 11. Kerala State Electricity Board Limited, Vaidyuthi Bhavanam, Pattom, Thiruvananthapuram – 695 004
- 12. Electricity department, Government of Puducherry, 137, NSC Bose Salai Puducherry- 605001

.....Respondents

CORRIGENDUM ORDER

The Commission by its order dated 24.1.2022 in Petition No. 418/GT/2020 had

determined the tariff of Simhadri Super Thermal Power Station Stage-II (1000 MW) for

the 2019-24 tariff period as under:

				(4	Rs. in lakh)
	2019-20	2020-21	2021-22	2022-23	2023-24
Depreciation	27708.29	27747.18	27768.11	27768.11	27768.11
Interest on Loan	15005.32	12732.21	10449.37	8302.47	6108.40
Return on Equity	30753.55	30793.55	30816.77	30816.85	30816.96
Interest on Working Capital	5667.92	5300.73	4953.51	4967.05	4977.70
O&M Expenses	24596.68	25489.88	26418.24	27382.01	28371.48
Total annual fixed charges	103731.76	102063.55	100406.00	99236.49	98042.65

2. It is observed that certain inadvertent clerical/ arithmetical errors have crept in the tables under paragraph 50 and paragraph 83 of the order dated 24.1.2022, pertaining to water charges and working capital for Receivables (fixed charges and energy charge for 45 days), respectively, while determining the tariff of the generating station.

3. Therefore, in terms of the Regulation 111 read with Regulation 103A of the CERC (Conduct of Business) Regulations 1999, the inadvertent clerical/ arithmetical errors in the tables under paragraph 50 and paragraph 83 of the order dated 24.1.2022 are being corrected.

4. Accordingly, the following changes are being made to the order dated 24.1.2022 in Petition No. 418/GT/2020:

(a) In the table under paragraph 50 (Page 34):

(i) In Column 1, Rows 2 and 4, the word 'Sea Water' is corrected and to be read as 'Sweet Water'.

(ii) In Column 1, Rows 5 and 7, the word 'Sweet Water' is corrected and to be read as 'Sea Water'.

(b) In the table under paragraph 83 pertaining to Working capital for Receivables, the figures are rectified as under:

				(1	Rs. in lakh)
	2019-20	2020-21	2021-22	2022-23	2023-24
Fixed charge for 45 days	13116.00	12920.91	12693.74	12549.56	12369.33
Energy charge for 45 days	24321.19	24254.74	24254.74	24254.74	24321.19
	37437.19	37175.65	36948.48	36804.30	36690.53

Rate of Interest on Working Capital

5. Consequent upon the above mentioned rectification, the table under paragraph 86 of the order dated 24.1.2022 pertaining to the Rate of Interest on working capital is modified as under:

				((Rs. in lakh)
	2019-20	2020-21	2021-22	2022-23	2023-24
Working capital for cost of Coal/Lignite for stock (A)	10723.19	10723.19	10723.19	10723.19	10723.19
Working capital for cost of Coal/Lignite for generation (B)	16084.79	16084.79	16084.79	16084.79	16084.79
Working capital for cost of oil for 2 months (C)	262.50	261.79	261.79	261.79	262.50
Working capital for fuel cost (D)	0.00	0.00	0.00	0.00	0.00
Working capital for liquid fuel Stock (E)	0.00	0.00	0.00	0.00	0.00
Working capital for O & M expenses - 1 month (F)	2049.72	2124.16	2201.52	2281.83	2364.29
Working capital for Maintenance spares - 20% of O&M (G)	4919.34	5097.98	5283.65	5476.40	5674.30
Working capital for Receivables – 45 days (H)	37437.19	37175.65	36948.48	36804.30	36690.53
Total Working Capital (I) = (A+B+C+D+E+F+G+H)	71476.74	71467.55	71503.42	71632.30	71799.60
Rate of Interest (J)	12.05%	11.25%	10.50%	10.50%	10.50%
Total Interest on Working capital (K) = ((I)*(J)	8612.95	8040.10	7507.86	7521.39	7538.96

Annual Fixed Charges

6. In view of the above, the annual fixed charges determined by order dated 24.1.2022 in Petition No.418/GT/2020 for the 2019-24 tariff period in paragraph 87 stands modified as under:

(Rs. in lakh) 2019-20 2020-21 2021-22 2022-23 2023-24 Depreciation 27708.29 27747.18 27768.11 27768.11 27768.11 Interest on Loan 15005.32 12732.21 10449.37 8302.47 6108.40 30753.55 30793.55 30816.77 30816.85 30816.96 Return on Equity Interest on Working Capital 8040.10 7507.86 7521.39 7538.96 8612.95 **O&M** Expenses 25489.88 26418.24 27382.01 24596.68 28371.48 Total annual fixed 106676.79 104802.92 102960.34 101790.84 100603.91 charges

7. Except for the above, all other terms contained in order dated 24.1.2022 in

Petition No.418/GT/2020 shall remain unchanged.

Sd/-	Sd/-	Sd/-
(Pravas Kumar Singh)	(I.S.Jha)	(P.K. Pujari)
Member	Member	Chairperson